

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 129 OF 2024

In re: News Item titled “**Forest land five times Delhi’s geographical area under encroachment govt. data shows**” appearing in Deccan Herald dated 05.01.2024

IN THE MATTER OF:

NGT

...Suo Moto

Versus

Secretary, Ministry of Environment,
Forests & Climate Change & Ors.

...Respondents

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NDOH:- 31.07.2024

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FILED BY:

Anju Rani

ARUNAV PATNAIK / ANJU RANI
Advocates for the Respondent No. 26
K-34A, Basement, Hauz Khas Enclave,
New Delhi – 110016
Mobile: 9818501344
Email Id:- arunavpatnaikoffice@gmail.com

Place: New Delhi
Date: 22.07.2024

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 129 Of 2024

In re: News Item titled “**Forest land five times Delhi’s geographical area under encroachment govt. data shows**” appearing in Deccan Herald dated 05.01.2024

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REPLY ON BEHALF OF RESPONDENT NO. 26

MOST RESPECTFULLY SHEWETH:

1. The Answering Respondent is filing this reply in the captioned matter initiated *suo moto* by this Hon’ble Tribunal in which the Answering Respondent has been impleaded as Respondent no.26.

2. That this Hon’ble Tribunal taking *suo moto* cognisance of News item titled “Forest land five times Delhi’s geographical area under encroachment govt. data shows” initiated proceedings, and, vide its orders dt. 09.02.2024 and 19.04.2024 directed that information regarding details of

encroachment of the forest area and action taken in regard to the same be provided by all the States and Union Territories.

3. In compliance of the aforesaid directions of this Hon'ble Tribunal, the Answering Respondent is submitting the requisite data regarding details of encroachment of the forest area in the State of Odisha and the action taken by the State of Odisha in respect of the encroachment. The data compiled in the prescribed tabular format is annexed herewith and marked as **Annexure R-1**.

FILED BY:

Anju Rani

ARUNAV PATNAIK / ANJU RANI

Advocates for the Respondent No. 26

K-34A, Basement

Hauz Khas Enclave

New Delhi – 110016

Mobile: 9818501344

Email Id:- arunavpatnaikoffice@gmail.com

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MANOJ KUMAR PANDA
NOTARY, BHUBANESWAR
GOVT. OF ODISHA (INDIA)
Regd. No.-ON-52-2009

AFFIDAVIT

18 JUL 2024

I, Sri Debidutta Biswal, aged about 59 years, S/o Sridhar Biswal at present working as Principal Chief Conservator of Forests, Odisha, Plot No- GD-2/12, At- Aranya Bhawan, Chandrasekharapur, Bhubaneswar, Dist- Khordha, Odisha, do hereby solemnly affirm and state as under:

1. That I am working as Principal Chief Conservator of Forests, Odisha and am duly authorized to swear the instant affidavit being well acquainted with the facts and circumstances of the instant case.
2. That I have read the contents of the accompanying reply and state that the contents of the same are true and correct to the best of my knowledge and nothing has been concealed therefrom.



Debidutta Biswal
DEPONENT
Principal Chief Conservator of Forests
Head of Forest Force
Odisha, Bhubaneswar

~~MANOJ KUMAR PANDA
NOTARY, BHUBANESWAR
GOVT. OF ODISHA (INDIA)
Regd. No.-ON-52-2009~~



18-7-24
18 JUL 2024

VERIFICATION:

Verified at Bhubaneswar, on this the 18th of July 2024 that the contents of the above affidavit are true and correct to my knowledge, as derived from official records, and no part of it is false and nothing material is concealed therefrom.



Debnayan Barua

DEPONENT
Principal Chief Conservator of Forests
Head of Forest Force
Odisha, Bhubaneswar

~~MANOJ KUMAR PANDA
NOTARY, BHUBANESWAR
GOVT. OF ODISHA (INDIA)
Regd. No.-ON-52-2009~~

District wise details of encroachment of Forest Land in Odisha

SL No.	Name of the District	Name of the Division	Total Forest Cover (in ha.)	Details of encroachment in ha.					Total encroachment upto March, 2024 District- wise	Action Taken for removal of encroachment year wise District- Wise	Percentage loss of forest as on March, 2024 District- wise
				Protected Forest (in ha.)	Reserve Forest (in ha.)	Deemed Forest (in ha.)	Sanctuaries and protected areas (in ha)	Any other type of forest (in ha)			
1	Angul	Angul	278338	0	49.54	0	0	0	106.2008	encroachment cases has been booked	0.04
		Athmalik		0	23.63	0	0	0			
		Satkosia (WL)			0	0	0	0			
		Deogarh		0	2.9987	0	0	30.0321			
2	Bolangir	Bolangir	114011	0	96.361	0	0	0	96.361	encroachment cases has been booked	0.08
3	Balasore	Balasore (WL)	38523	205.725	15.729	0	44.483	1	266.937	encroachment cases has been booked	0.69
4	Bargarh	Bargarh	107331	5.022	9.948	0	0	31.616	46.586	encroachment cases has been booked	0.04
		Hirakud (WL)		0	0	0	0	0			
5	Boudh	Boudh	129317	0	28.04	0	0	0	29.496	encroachment cases has been booked	0.02
		Mahanadi (WL)		0	0.728	0	0	0.728			
6	Bhadrak	Bhadrak (WL)	7780	0	0	0	0	0	0	Nil	0
7	Cuttack	Cuttack	82829	0	0	0	0	0	18.862	encroachment cases has been booked	0.02
		Athgarh		0	15.27	0	0	0			
		City Forest		0	0	0	0	0.592			
		Chandaka WL		0	0	0	0	0			
		Khordha		3	0	0	0	0			
8	Deogarh	Deogarh	147701	0	26.2201	0	0	120.5569	146.777	encroachment cases has been booked	0.10
9	Dhenkanal	Dhenkanal	143552	0	295.423	0	0	0	295.423	encroachment cases has been booked	0.21
10	Gajapati	Parlakhemundi	262348	411.358	0	0	0	0	411.358	encroachment cases has been booked	0.16
11	Ganjam	Ghumsur North	217561	0				504.467	1001.389	encroachment cases has been booked	0.46
		Ghumsur South		0	183.517	99.2286	189.1761				
		Berhampur		14	11	0	0	0			
		Chilika (WL)		0	0	0	0	0			
12	Jagatsinghpur	Cuttack	13680	0	0	0	0	0	756.97	encroachment cases has been booked	5.53
		Rajnagar (WL)		596.43	67.12	0	0	93.42			

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				Protected Forest (in ha.)	Reserve Forest (in ha.)	Deemed Forest (in ha.)	Sanctuaries and protected areas (in ha)	Any other type of forest (in ha)			
13	Jajpur	Cuttack	30968	0	0	1.5	0	0	1.5	encroachment cases has been booked	0.005
14	Jharsuguda	Jharsuguda	33537	0	0	0	0	113.66	113.66	encroachment cases has been booked	0.34
15	Kalahandi	Kalahandi South	243896	0	201.728	0	25.93	45.111	2327.73	encroachment cases has been booked	0.01
		Kalahandi North		0	1853.302	0	0	201.66			
16	Kandhamal	Phulbani	540380	0	0.76	0	0	0	48.1	encroachment cases has been booked	0.01
		Baliguda		4	41.34	0	0	2			
17	Kendrapada	Cuttack	33510	0	0	0	0	0	1581.99	encroachment cases has been booked	4.72
		Rajnagar (WL)		290.29	0	0		1291.7			
18	Keonjhar	Keonjhar	321892	41.0067	240.2342	0	0	81.3418	1780.971	encroachment cases has been booked	0.55
		Keonjhar WL		0	1418.391	0	0	0			
19	Khordha	Khordha	50816	91.1601	0	0	0	0	328.511	encroachment cases has been booked	0.65
		Chandaka WL		0	0	0	0	237.35			
		City Forest		0	0	0	0	0			
		Chilika WL		0	0	0	0	0			
20	Koraput	Koraput	215897	0	0.2282	0	0	297.1154	1281.8136	encroachment cases has been booked	0.59
		Jeypore		703.35	276.12	5	0	0			
21	Malkanagiri	Malkanagiri	232446	0	11.22	0	0	409.083	420.303	encroachment cases has been booked	0.18
22	Mayurbhanj	Karanja	409911	0	14.2705	0	0	0.25	30.05072	encroachment cases has been booked	0.01
		Rairangpur		1.3	11.285	0	0	1.215			
		STR North		0	0	0	0	0			
		STR South		0	0	0	0	0			
		Baripada		0	1.73022	0	0	0			
23	Nabarangpur	Nabarangpur	115872	0	4670.55	0	0	18996.82	23667.37	encroachment cases has been booked	20.43

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24	Nayagarh	Nayagarh	171481	0	50.79	0	0	0	221.285	encroachment cases has been booked	0.13
		Khordha		0	108.275	0	0	0			
		Mahanadi (WL)		0	60.92	0	0	1.3			
25	Nuapada	Sunabeda(WL)	128883	0	0	0	0	0	18.96	encroachment cases has been booked	0.01
		Khariar		0	18.96	0	0	0			
26	Puri	Puri (WL)	28572	0	0	0	0	0	9.0641	encroachment cases has been booked	0.032
		Chilika(WL)		0	0	0	0	0			
		Khordha		9.0641	0	0	0	0			
27	Rayagada	Rayagada	314133	0	1602.732	0	0	0	1602.732	encroachment cases has been booked	0.51
28	Sambalpur	Sambalpur	333993	0	128.6002	0	0	0	157.633	encroachment cases has been booked	0.05
		Rairakhol		0	8.923	0	0	0			
		Bamra (WL)		0	20.1098	0	0	0			
		Hirakud(WL)		0	0	0	0	0			
29	Subarnapur	Subarnapur	39620	0	31.6	0	0	0	31.6	encroachment cases has been booked	0.08
30	Sundergarh	Sundergarh	426817	0	2760.766	0	0	894.356	3707.9288	encroachment cases has been booked	0.87
		Bonai		0	45.086	0	0	0			
		Rourkela		0	7.7208	0	0	0			
TOTAL			5215595	2375.706	14411.17	105.7286	259.5891	23355.3742	40507.56452		0.78

Details of encroachment of Forest Land in Odisha

SL No.	State/UT	Total Forest Cover (in ha.)	Details of encroachment in ha.					Total encroachment upto March, 2024 District- wise	Action Taken for removal of encroachment year wise District- Wise	Percentage loss of forest as on March, 2024 District- wise
			Protected Forest (in ha.)	Reserve Forest (in ha.)	Deemed Forest (in ha.)	Sanctuaries and protected areas (in ha)	Any other type of forest (in ha)			
1	Odisha	5215595	2375.7059	14411.16672	105.7286	259.5891	23355.3742	40507.56452	encroachment cases has been booked	0.78

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VAKALATNAMA

I, Sri Debidutta Biswal, aged about 59 years, S/o Sridhar Biswal, at present working as Principal Chief Conservator of Forests, Odisha, Plot No.- GD-2/12, At- Aranya Bhawan, Chandrasekharpur, Bhubaneswar, Dist- Khordha, Odisha, Petitioner(s) / Plaintiff(s) / Defendant(s) / Opposite Party / Respondent(s) / Applicant (s) in the above petition / Reference / Appeal, do hereby appoint and retain **Arunav Patnaik, Anju Rani** Advocates to act and appear for me / us in the above matter and on my / our behalf to conduct and prosecute (or defend) the same and to appear in all proceedings that may be taken in respect of any application connected with the same or any decree or order passed therein, including proceedings and applications for Review, to file and obtain return of documents and to deposit and receive money on my / our behalf in the said matter and to represent me / us and to take all necessary steps on my / our behalf in the above matter. I / We agree to ratify all acts done by the aforesaid Advocate in pursuance of this authority.

Dated this the 18th day of July 2024

Arunav Patnaik
 Accepted/Identified/Certified/Satisfied:

ARUNAV PATNAIK (D/1646/2003)
ANJU RANI
 Advocates

K-34A, Basement
 Hauz Khas Enclave
 New Delhi-110016

Mob:- 9818501344

Debidutta Biswal
Principal Chief Conservator of Forests
Head of Forest Force
Odisha, Bhubaneswar

Signatures/ Petitioner(s) / Appellant (s)

· Opposite Party / Respondent(s)

Anju Rani
ANJU RANI, ADVOCATE
 (D/1157/2005)





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SUBODH KUMAR <arunavpatnaikoffice@gmail.com>

Advance Service of OA/129/2024 -NGT Vs. Secretary, Ministry of Environment, Forests and Climate Change and Ors.

1 message

SUBODH KUMAR <arunavpatnaikoffice@gmail.com>

Mon, Jul 22, 2024 at 6:08 PM

To: "ravinder_adv@yahoo.com" <ravinder_adv@yahoo.com>, fpd-moefcc@gov.in

Cc: ARUNAV PATNAIK <arunavpatnaik@gmail.com>, Anju Rani <mail@anjurani.com>

Dear Sir/Madam,

Please find attached Reply on behalf of the Respondent No. 26.

Please acknowledge the receipt.

--

Regards & Thanks**Subodh Kumar, Clerk**

Mob:- 9891581099

Office of:-**Arunav Patnaik, Advocate**

K-34A, Basement, Hauz Khas Enclave,

New Delhi-110016

Email Id:- arunavpatnaik@gmail.com

Mob:- 9818501344

**NGT -Reply.pdf**

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